GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:2737 ANSWERED ON:19.12.2003 JUTE TECHNOLOGY MISSION RAGHURAJ SINGH SHAKYA;RAMESH CHAND TOMAR

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Union Government propose to announce a Rs. 400 Crore jute technology mission;
- (b) if so, the details of the ailing jute mills identified;
- (c) whether plans have been made to modernize to the jute mills; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI GINGEE N. RAMACHANDRAN)

- (a): Government has informed the Rajya Sabha on 11.12.2002 that 'the Government is considering to launch a Jute Technology Mission (JTM)'.
- (b): The Jute Technology Mission, which is pending the approval of the Planning Commission for inclusion in the 10th Five Year Plan, is for overall development of jute sector with an overall outlay of Rs.458.34crores, will be operationalised through four Mini Missions:

Mini Missions Objectives Executing Ministry Proposed outlay (Rs. in crores)

Mini Mission - I To strengthen agricultural research $\,$ Ministry of Agriculture $\,$ 20.39 and technology achievements

Mini Mission - II Development/extension of raw jute and Ministry of Agriculture 19.79 transfer of improved technology

Mini Mission - III To develop efficient market Ministry of Textiles 155.26 linkages for raw jute

Mini Mission - IV To modernize, technologically upgrade, improve productivity, diversify and develop human Ministry of Textiles 262.90 resource for the jute industry.

TOTAL 458.34

(c) & (d): Yes Sir. The Jute Manufactures Development Council (JMDC), a statutory body under the aegis of Ministry of Textiles, Government of India has launched the `JMDC Incentive Scheme for Modernisation of Jute Industry` w.e.f. July 2002. The subsidy under the scheme was universally restricted to 15% of the cost of machinery/equipment produced by the jute mills till September, 2003. However, subsidy has been enhanced to 20% w.e.f. 19th September, 2003 for establishment of new modern jute mills in new locations pertaining to jute growing areas having inadequate jute processing facilities after payment of cess for at least 3 months.